



FORM No. 4
See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH
ORDER SHEET

ORIGINAL Application No. 25 of 2009

Applicant (s) Padmanav Bal... Respondent (s) Union of India

Advocate for Applicant (s) Mrs. R.N. Sanket... Advocate for Respondent Ms. S. Mohapatra

C.D. Mohapatra, S. Nay
P.O. Sanket...

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
1. The name of the person or registration is... 8.1.09 12.1.09 REGISTER 13/1 16.2.09	ORDER DATED: <u>17-02-2009</u> CORAM: Hon'ble Mr Justice R. Thakur, Members (J) <u>O.A Nos. 23, 24, 25, 26 & 27 of 2009</u> Heard Mr. C.R. Nandi, Id. Counsel for the Applicant and Ms. S. Mohapatra, Id. are appearing for the Respondents. For the reasons recorded in O.A 01/2009 to 05/2009, these O.As are dismissed as withdrawn. Member (J)